GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 338 TO BE ANSWERED ON THE 05TH DECEMBER. 2023

AGRICULTURE INFRASTRUCTURE FUND

338. SHRI ANURAG SHARMA: SHRI P.P. CHAUDHARY: SHRI SANGAM LAL GUPTA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether under the Agriculture Infrastructure Fund (AIF) financing facility the Government maintains separate data stating the detailed distribution of financial assistance to different stakeholders in the agriculture ecosystem;

(b) if so, the details thereof and if not, the reasons therefor;

- (c) the details of monitoring mechanism for the AIF;
- (d) the details of beneficiaries from the States of Uttar Pradesh and Rajasthan;

(e) whether the Government has framed guidelines for the selection of eligible borrowers under AIF; and

(f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) & (b): Yes, sir, under Agriculture Infrastructure Fund (AIF) financing facility the Government maintains separate data stating the detailed distribution of financial assistance to different stakeholders viz. Farmer, Agri-Entrepreneur, Startup, Primary Agricultural Credit Society, Farmer Producers Organization (FPO), State Agencies, Self-help Group, Multipurpose Cooperative Societies etc.

(c): The monitoring structure includes National, State, and District Level Monitoring Committees for real-time feedback on the scheme. The National Level Monitoring Committee (NLMC) approves guidelines, while the State Level Monitoring Committee (SLMC) implements them at the state level. The District Level Monitoring Committee (DLMC) acts as the frontline for implementation, identifying beneficiaries and resolving issues. Project Management Units (PMUs) at central and state levels, supported by knowledge partners, provide implementation support, set targets, and maintain dashboards in collaboration with respective committees.

(d): The details of beneficiaries from the State of Uttar Pradesh and Rajasthan are given in Annexure-1.

(e) & (f): Yes, sir, the department has framed guidelines for the selection of eligible borrowers under AIF. As per guidelines, the eligible beneficiaries are Agricultural Produce Market Committee (APMC), Agri-Entrepreneur, Central sponsored Public-Private Partnership Project, Farmer, Farmer Producers Organization (FPO), Federation of Farmer Produce Organisations, Joint Liability Groups (JLGs), Local Body sponsored Public-Private Partnership Project, Marketing Cooperative Society, Multipurpose Cooperative Society, National Federations of Cooperatives, Primary Agricultural Credit Society (PACS), Self Help Group (SHG), Federations of Self Help Groups, Start-Up, State Agencies, State Federations of Cooperatives, State sponsored Public-Private Partnership Project. The eligible beneficiaries need to bring his/her contribution of a minimum of 10% of the project cost as promoter's margin and they have to undertake the eligible activities as specified in the AIF guidelines.

ANNEXURE-1

Beneficiary details - State of Uttar Pradesh

			Amount
SN	Particulars	Nos	(Rs Crores)
1	Agri-Entrepreneur	1,390	2,082
2	Farmer	560	170
3	Primary Agricultural Credit Society	894	119
4	Startup	83	114
5	Farmer Producers Organization	70	33
	Agricultural Produce Market Committee		
6	(APMC)	6	12
7	Self Help Group	2	0.27
8	Multipurpose Cooperative Society	1	0.14
	Total	3,006	2,531
			*as per Portal

*as per Portal

Beneficiary details – State of Rajasthan

SN	Particulars	Nos	Amount (Rs Crores)
1	Agri-Entrepreneur	1286	1,884
2	Farmer	274	193
	Primary Agricultural Credit		
3	Society	135	33
4	Startup	24	19
5	Farmer Producers Organization	22	9
6	Multipurpose Cooperative Society	2	2
7	Self Help Group	1	2
	Federations of Self Help Groups		
8	(SHGs)	1	2
	Total	1745	2,143

*as per Portal
